

CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

For 31.08.2024 (Saturday)

SINGLE BENCHES

1	Hon'ble Mr. Justice Rongon Mukhopadhyay	(Saturday) (Whole Day)	<ul style="list-style-type: none">• A.B.A :- Orders & Admission• Regular Roster Matters• Contempt (Civil)• CMP• Tied –up & Assigned matters
2	Hon'ble Mr. Justice Ratnaker Bhengra	(Saturday) (Whole Day)	<ul style="list-style-type: none">• Regular Bail:- Orders & Admission• Regular Roster Matters• Contempt (Civil)• CMP• Tied –up & Assigned matters
3	Sri Ananda Sen, J.	(Saturday) (Whole Day)	<ul style="list-style-type: none">• A.B.A :- Orders & Admission• Regular Roster Matters• Contempt (Civil)• CMP• Tied –up & Assigned matters
4	Hon'ble Dr. Justice S.N. Pathak	(Saturday) (Whole Day)	<ul style="list-style-type: none">• Regular Roster Matters• Contempt (Civil)• CMP• Tied –up & Assigned matters
5	Hon'ble Mr. Justice Rajesh Shankar	(Saturday) (Whole Day)	<ul style="list-style-type: none">• Regular Roster Matters• Contempt (Civil)• CMP• Tied –up & Assigned matters
6	Hon'ble Mr. Justice Anil Kumar Choudhary	(Saturday) (Whole Day)	<ul style="list-style-type: none">• Criminal Appeal (S.J) [SC/ST Act] :- Orders, Admission• Regular Roster Matters• Contempt (Civil)• CMP• Tied –up & Assigned matters
7	Hon'ble Mr. Justice Rajesh Kumar	(Saturday) (Whole Day)	<ul style="list-style-type: none">• Regular Bail:- Orders & Admission• Regular Roster Matters• Contempt (Civil)• CMP• Tied –up & Assigned matters
8	Hon'ble Mrs. Justice Anubha Rawat Choudhary	(Saturday) (Whole Day)	<ul style="list-style-type: none">• C.M.P. under Article 227 of Constitution of India• Regular Roster Matters• Contempt (Civil)• CMP• Tied –up & Assigned matters

9	Hon'ble Mr. Justice Sanjay Kumar Dwivedi	(Saturday) (Whole Day)	<ul style="list-style-type: none"> ● WPS :- Fresh filing ● Regular Roster Matters ● Contempt (Civil) ● CMP ● Tied –up & Assigned matters
10	Hon'ble Mr. Justice Deepak Roshan	(Saturday) (Whole Day)	<ul style="list-style-type: none"> ● Regular Roster Matters ● Contempt (Civil) ● CMP ● Tied –up & Assigned matters
11	Hon'ble Mr. Justice Gautam Kumar Choudhary	(Saturday) (Whole Day)	<ul style="list-style-type: none"> ● C.M.P. under Article 227 of Constitution of India ● Regular Roster Matters ● Contempt (Civil) ● CMP ● Tied –up & Assigned matters
12	Hon'ble Mr. Justice Ambuj Nath	(Saturday) (Whole Day)	<ul style="list-style-type: none"> ● Regular Bail:- Orders & Admission ● Cr. Rev [Juvenile Justice Act] :- Fresh filing, Orders , Admission ● Regular Roster Matters ● Contempt (Civil) ● CMP ● Tied –up & Assigned matters
13	Hon'ble Mr. Justice Navneet Kumar	(Saturday) (Whole Day)	<ul style="list-style-type: none"> ● Regular Roster Matters ● Contempt (Civil) ● CMP ● Tied –up & Assigned matters
14	Hon'ble Mr. Justice Sanjay Prasad	(Saturday) (Whole Day)	<ul style="list-style-type: none"> ● Cr. Rev [Juvenile Justice Act] :- Fresh filing, Orders , Admission ● Regular Roster Matters ● Contempt (Civil) ● CMP ● Tied –up & Assigned matters
15	Hon'ble Mr. Justice Pradeep Kumar Srivastava	(Saturday) (Whole Day)	<ul style="list-style-type: none"> ● A.B.A :- Orders & Admission ● Regular Roster Matters ● Contempt (Civil) ● CMP ● Tied –up & Assigned matters
16	Hon'ble Mr. Justice Arun Kumar Rai	(Saturday) (Whole Day)	<ul style="list-style-type: none"> ● A.B.A :- Orders & Admission ● Regular Roster Matters ● Contempt (Civil) ● CMP ● Tied –up & Assigned matters